

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 606 OF 2018**

IN THE MATTER OF: -

IN RE: COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT
RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

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Through



(SAMEER ABHYANKAR)
ADVOCATE FOR STATE OF SIKKIM
D-247, LGF, DEFENCE
COLONY, NEW DELHI-110024
CC-2516

PLACE: NEW DELHI
Dated:08.05.2026

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M-9953328394

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 606 of 2018
(I.A. No. 163 of 2021)

IN THE MATTER OF:

In Re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

**AFFIDAVIT ON BEHALF OF THE STATE OF SIKKIM IN COMPLIANCE OF
ORDER DATED 16.01.2025 AND 14.10.2025**

I, Ashwani Kumar Chand, I.P.S., Principal Resident Commissioner, Government of Sikkim, Sikkim House, 12, Panchsheel Marg, Chanakyapuri, New Delhi, do hereby solemnly affirm and most humbly submit as under:

1. That I am the Principal Resident Commissioner of the State Government of Sikkim and as such am competent and duly authorised to swear the present affidavit on behalf of the State Government.
2. That the present affidavit is being filed to bring on record the fresh Action Taken Report on behalf of the State of Sikkim in compliance with the order dated 16.01.2025 and in compliance with the observations made in the order dated 14.10.2025 passed by this Hon'ble Tribunal.



That in compliance with the order dated 16.01.2025 passed by this Hon'ble Tribunal, the concerned Departments of the State Government have furnished the requisite information, data, status reports and formats

A handwritten signature in blue ink, appearing to be "Ashwani Kumar Chand".

as directed by this Hon'ble Tribunal and, on the basis thereof, the present fresh Action Taken Report is being filed before this Hon'ble Tribunal.

True copy of the report received from the State Pollution Control Board, Sikkim is annexed herewith and marked as **Annexure A-1**.

4. That this Hon'ble Tribunal, vide order dated 14.10.2025, was pleased to make certain observations with respect to the Action Taken Report filed on behalf of the State of Sikkim and directed the State to furnish a fresh response/compliance report in relation thereto. In compliance with the observations made by this Hon'ble Tribunal, the concerned department, namely the State Pollution Control Board, Sikkim, has furnished its response/report. True copy of the response/report received from the State Pollution Control Board, Sikkim is annexed herewith and marked as **Annexure A-2**.
5. That the present affidavit is true and correct to the best of my knowledge and information received from the concerned departments of the Government of Sikkim and nothing material has been concealed therefrom.



DEPONENT

Ashwani Kumar Chand, IPS
Principal Resident Commissioner
Government of Sikkim

Sikkim House, 12, Panchsheel Marg,
Chanakyapuri, New Delhi-110 021

Aakash Thaker
011769123

I identified the deponent who
has signed in my presence

VERIFICATION
Verified at New Delhi on this 08 MAY 2026 day of May, 2026 that the contents of the
above affidavit are true and correct to my knowledge and belief and nothing
material has been concealed therefrom.

DEPONENT

Ashwani Kumar Chand, IPS
Principal Resident Commissioner
Government of Sikkim

Sikkim House, 12, Panchsheel Marg,
Chanakyapuri, New Delhi-110 021.



ATTESTED
NOTARY PUBLIC
(INDIA)

08 MAY 2026

Humble Submissions before the Hon'ble National Green Tribunal, Principal Bench, New Delhi in Original Application No. 606 of 2018 in respect of State of Sikkim- Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

It is submitted that the Hon'ble Tribunal had directed the State of Sikkim on 14.10.2025 to file a fresh action taken report and response to the observations made during proceedings dated 14.10.2025 through e-filing by way of affidavit. The said matter has been listed for consideration on 11.05.2026 as per the above said order dated 14.10.2025. As directed in the paragraph 7 of the order dated 14.10.2025 (uploaded on 18.11.2025) the following fresh submissions are being made as follows:

Paragraph 7 (Solid Waste Management in State in the format suggested in the order dated 16.01.2025)

A. Solid Waste Management

1. Daily Waste Management:

Daily Waste Management (average of Jan-April- 2026)													
ULB Name	Waste Generation (TPD)	Composition of Waste (TPD)				Waste Collected	Compost	% of compost	Sold to scrap dealers (channelised for further processing)	Total Processed	Waste Transported (GAP)	Final Destination of transported waste	Remarks
		Biodegradable	Dry	Inert	Others								
Mangan Nagar Panchayat	1.02	0.25	0.47	0.3	-	1.02	0.25	100%	0.47	0.70	0.3	Landfill	Waste transported includes RDF
NayaBazar Jorethang Nagar Panchayat	3.5	0.3	2.0	1.2	-	3.5	0.3	100%	2.0	2.3	1.2	Landfill	Waste transported includes RDF

Daily Waste Management (average of Jan-April- 2026)													
ULB Name	Waste Generation (TPD)	Composition of Waste (TPD)				Waste Collected	Compost	% of compost	Sold to scrap dealers (channelised for further processing)	Total Processed	Waste Transported (GAP)	Final Destination of transported waste	Remarks
		Biodegradable	Dry	Inert	Others								
Singtam Nagar Panchayat	2.7	1.00	1.4	0.3	-	2.7	0.7	70%	1.4	2.4	0.3	Landfill	Waste transported includes RDF
Namchi Municipal Council	6.00	2.5	2.5	1.0	-	6.0	1.50	60%	2.5	4.0	2.0	Landfill	Waste transported includes RDF
Gyalshing Nagar Panchayat	1.9	0.3	1.3	0.3	-	1.9	0.2	66%	1.3	1.5	0.6	Landfill	Waste transported includes RDF
Rangpo Nagar Panchayat	6.0	3.5	1.5	1.0	-	6.0	1.30	37%	1.5	2.8	1.7	Landfill	Waste transported includes RDF
Gangtok Municipal Corporation	52.00	23	31	0.6	-	52	19.6	98%	24.152	43.952	6.135	Landfill	Processed RDF is stacked at landfill
TOTAL	73.12	30.85	40.17	4.7		73.12	23.94	75%	33.32	57.45	12.23		

N.B. Waste generation is based on weightment.

2. Daily Waste Composting:

Daily Waste Processing (Composting)						
ULB	Intake quantity (in tonnes)	Method Adopted	Output quantity as compost	Quality	Residue and Rejects Management	Utilization of compost
Mangan Nagar Panchayat	0.25	OWCP, Composting (Aerobic) & vermi composting	60 kg	Good	Negligible	Self-utilized by ULB, or distributed for free for gardening purposes
Naya Bazar Jorethang Nagar Panchayat	0.30	Organic Waste Composting Machine	90 kg	Good	Negligible	Gardening
Singtam Nagar Panchayat	0.7	1. Organic Waste Composting Machine 2. Compost Pit	200 kg		Negligible	utilised at the MRF premises for gardening purposes
Namchi Municipal Council	1.5	Organic Waste Composting Machine	500 kgs	Good	Negligible	Self-utilized
Gyalshing Nagar Panchayat	0.20	Compost Pit	50kg	Good	Negligible	Used for gardening
Rangpo Nagar Panchayat	1.30	1. Organic Waste Composting Machine 2. Compost Pit	150kg	Good	Negligible	Used for gardening purpose and green belt area
Gangtok Municipal Corporation	23 TPD	Pit & Windrow	4.36 TPD	Usable for gardening & plantation	Negligible leachate generated is used in spraying on Windrow	1. Gardening at MRF Site. 2. Given for free

3. Home Composting:

The Urban Development Department is collaborating with the Horticulture Department, Government of Sikkim to promote terrace farming in the urban areas of Sikkim to promote home composting as well healthy eating. As per the agreement between the two Departments, the Horticulture Department will provide saplings along with other farm inputs to the interested households, while the Urban Development Department through the ULBs will provide training and also mobilise SHG women for information regarding the scheme. To start with, around 2000 households in Gangtok Municipal Corporation are being identified and provided support through capacity building trainings and related materials.

4. Refuse Derived Fuel:

Capacity of pant	Sources of waste for making RDF	RDF Produced	Residue / Reject Management	Utilization of RDF
NA	NA	NA	NA	NA

Note: RDF Generated in the State is transported to co-processing plants and cement factories located outside the State.

5. WASTE TO ENERGY (Thermal/ Methanation route)

Plant Capacity	Daily input of feed	Sources of waste	Output (Energy)	Residue/ Rejects Management	Fly ash and Bottom Ash management
NA	NA	NA	NA	NA	NA

6. Ring fenced Amount:

Sl. No.	Amount to be ring fenced	Whether Single Dedicated Account has been opened	Date of opening Account	Amount Utilised in ₹	Plan of Utilization
1.		Sanction of Rs. 21.12 crore for biomining of legacy waste at Martam Landfill		13.6 Crore	Completed
2.		Sanction of Rs. 20.00 crore for waste management		15.00 crore	Utilised

		project at Martam Landfill			
3.		Sanction of Rs. 38.00 crore for waste to energy plant at Martam landfill		38.00 crore	Utilised
4.		Sanction of Rs. 22.00 lakhs as incentive to cleanest Urban Local Bodies on 2 nd October		22.00 lakhs	Utilised
5.		Sanction of Rs. 26 crore for construction of integrated waste management facility at Shipchu.		15.00 crore	Utilised
6.		Sanction of Rs. 29.00 lakh for upgradation of Power supply at SHIPCHU and RANGPO Material Recovery Facilities.		Rs. 29.00 lakh	Utilised
			TOTAL	Rs. 82.11 crore	

7. Bio-mining of Legacy Waste at Martam Landfill:

Number of legacy waste dumpsites	Quantity of legacy waste reported on. 1 st January, 2023.	Present Quantity of legacy waste as on May 2026	Daily legacy waste being added as unprocessed waste	Quantification & utilization of out of bio remediation and biomining			Gap in Legacy waste	
				Digested Material (Good Earth)	Plastics /RDF	Rubber		Inerts & others
01	233823 Tons	Nil	N/A	35019.86 Tons	46400.52 Tons		1,52,536.62 Tons	Nil

8. Details of the Bio-mining Work at Martam Landfill:

SL NO	Particulars	Processed/Disposed (with certificate/voucher)(MT)	Processed quantity stacked at site (MT)	Total (MT)	% as per processed
1.	RDF	34,142.21	12258.314	46400.52	20
2.	Inert	129140.92	0.00	129140.92	55
3.	Good Earth	35019.86	0.00	35019.86	15
4	Misc. Inert	23395.7	0.00	23395.7	10
	TOTAL	2,21,698.69	12258.31	233957	100

9. ULB's Plan for 100% Processing of Waste:

ULB	Gap in Waste Generation and Processing in MT	Time bound plan to fill up the Gap	Proposed Comprehensive Plan
1. Mangan Nagar Panchayat	0.3	1 year (2026 -2027)	1.Partnerships with brand owners/producers under Extended Producer Responsibility (EPR). 2. Focus on door-to-door awareness campaign 3. Intensive IEC activities
2. Nayabazar-Jorethang Nagar Panchayat	1.2	1 year (2026 -2027)	1.Establishment of composting Pit & MRF 2. Completion of waste management facility at Shipchu landfill 3. Increased focus on IEC activities 4. Focus on home composting
3. Singtam Nagar Panchayat	0.3	6 months to 1 year	1. 100% Door to Door Segregation 2. Composting unit for Wet Waste 3. MRF for dry waste with recycling linkages
4. Namchi Nagar Panchayat	2.0		
5. Gyalshing Nagar Panchayat	0.6		
6. Rangpo Nagar Panchayat	1.7		1. Continuous IEC & monitoring to sustain 100% processing.
7. Gangtok Municipal Corporation	6.135	6-8 months	1. MRF (Land allotted) 2. Segregation at source 3. Composting unit

Humble submission to Para No 7 of Order dated 14.10.2025 (uploaded on 18.11.2025) w.r.t O.A No 606/2018 (I.A. Nos. 163/2021, 299/2024 & 20/2025) in respect of State of Sikkim in the format suggested in the order dated 16.01.2025.

[B] Sewage management in the State

(A) Sewage Status Estimation and measurement	(B) Sewage Conveyance/sewers			Remarks	
*Total Sewage Generation per day (in MLD)	Targeted household to be connected to sewers	Households connected	Time targets to complete connectivity(gap in connectivity)		
1	2	3	4		
GANGTOK					
	18.33	32092	27335	March 2027	Unconnected H.H sewage managed through individual Septic Tank

*Total Sewage Generation per day (in MLD)		Targeted household to be connected to sewers	Households connected	Time targets to complete connectivity(gap in connectivity)	Remarks
1	2	3	4		
MANGAN					
	1.14	1368	NIL	December 2027	Construction of 1.0 MLD STP under progress. Sanctioned Cost : Rs 91.76 crore. Total Sewer network = 42 km, Network Completed till date = 15 km. Unconnected H.H sewage managed through individual Septic Tank.
SINGTAM					
	0.89	800	450	December 2027	Const of 3 MLD STP under progress. Sanctioned Cost : Rs 39.44 Crore. Unconnected H.H sewage managed through individual Septic Tank
RANGPO					

	2.38	1800	NIL	September 2028	Const of 5 MLD STP approved under ADB funding amounting to Rs 69 crore. Unconnected H.H sewage managed through individual Septic Tank
*Total Sewage Generation per day (in MLD)		Targeted household to be connected to sewers	Households connected	Time targets to complete connectivity(gap in connectivity)	Remarks
1		2	3	4	
GYALSHING TOWN					
	0.72	1032	NIL	December 2027	Const of 1 MLD STP under progress. Sanctioned Cost : Rs 88.80 crore. Total Sewer network = 25 km ,Network Completed till date = 20 km, Unconnected H.H sewage managed through individual Septic Tank
NAMCHI TOWN					
	3.49	3100	Nil		Construction of 3.63 MLD STP stalled due to Public resentment. Public awareness cum consultative meeting held on August 6th, 2025 at Town Hall Namchi. Survey, investigation completed, draft DPR under technical examination prior to seeking administrative approval. Project will take 36 months to complete after grant of approval and sanction. Unconnected H.H sewage managed through individual Septic Tank
JORETHANG TOWN					

	2.56	2636	Nil	Construction of 1.7 MLD STP stalled due to Public resentment. Alternate land identified at Chirbiraytar. First call for tender for DPR preparation was non-responsive and second call EoI is floated. Unconnected H.H sewage is managed through individual Septic Tank. Project will take 36 months to complete after grant of approval and sanction.
Total Sewage Generation	29.51			
NOTE:				
<p>(a) Population for the year 2025 based on Incremental increase method and arithmetic increase method with past 4 decade census data before 2011 plus the floating population of 10% as specified for Hill states: <i>CPHEEO 2024</i>,</p> <p>(b) Targeted Household Data based on ULB data from Amrut Scheme.</p> <p>(c) Household connected based on average of 3.55 H.H per building/per bill, with an average of 5.5 person per H.H</p> <p>(d) Basis of sewage generation estimation for the year 2025 (based on 80% of 135 lpcd water supply for normal and 45 lpcd for floating population + the storm water infiltration minimum of either 10% of design sewage flow or 250 ltr/manhole/day) : <i>Manual on Water Supply and Treatment Systems (Drink from Tap), Part A: Engineering- Planning, Design and Implementation, March, 2024, published by CPHEEO, Ministry of Housing and Urban Affairs (MoHUA) and NRCP Guidelines 2013</i></p> <p>(e) The first column (1) indicates the present day sewage generation to ascertain the present gap, thus, the figures in Column 2 is also calculated for the year under report. Presently the figures are for year 2025 which will be subsequently updated on 1st July 2026 for the current year.</p> <p>(f) Two new towns have been added as ULBs wef March 2026 (a) Pakyong Town and (b) Soreng Town. The data pertaining to these new ULBs shall be assimilated and filed in the next Report.</p>				

(C) Drains						
Sewage and Sullage flowing in open drains (Storm water drains / concretised drains / unlined/katcha drains) (No. of drains)	**Flow in each drain (MLD)	Quality/ Characteristics of Effluent	Quantity of Industrial effluent discharged in Drain (MLD)	Final point of discharge of drain	Time bound action plan to prevent sewage discharge into drain	
(5)	(6)	(7)	(8)	(9)	(10)	
GANGTOK						
Sewage	Sullage					
NIL	20 Primary Drains in and around Gangtok	2.20	Ranging : BOD5 3.1-3.5 mg/L. pH 6.8-7.7. Fecal Coliform 600-1200	Nil	Roru Chu, Rani chu, Manay Khola	No sewage is discharged into drain. (Sullage coming to the drain is from the unconnected Households whose sewage is managed in individual septic tanks. Once all the households are connected as per targeted date, it is expected there will be no sullage entering the Stormwater Drains.
MANGAN						
Sewage	Sullage					
NIL	3 Primary Drains	0.93	Ranging : BOD5 3.1-3.3 mg/L. pH 7-7.8. Fecal Coliform 500-800	Nil	Teesta Khola	-do-

(C) Drains						
Sewage and Sullage flowing in open drains (Storm water drains / concretised drains / unlined/katcha drains) (No. of drains)	**Flow in each drain (MLD)	Quality/ Characteristics of Effluent	Quantity of Industrial effluent discharged in Drain (MLD)	Final point of discharge of drain	Time bound action plan to prevent sewage discharge into drain	
SINGTAM						
Sewage	Sullage					
NIL	2 Primary Drains including 7 Secondary drains	0.72	Ranging : BOD5 3.2-3.8 mg/L. pH 6.7-7.9. Fecal Coliform 900-1050	Nil	Teesta Khola	-do-
RANGPO						
Sewage	Sullage					
NIL	7 Primary Drains	1.93	Ranging : BOD5 3.1-3.7 mg/L. pH 6.8-7.8. Fecal Coliform 850-1100	Nil	Teesta Khola, Rangpo chu	-do-
GYALSHING						
Sewage	Sullage					
NIL	3 Primary Drains	0.82	Ranging : BOD5 3.1-3.3 mg/L. pH 6.9-7.9. Fecal Coliform 500-700	Nil	Kalej Khola	-do-
NAMCHI						
Sewage	Sullage					

(C) Drains						
Sewage and Sullage flowing in open drains (Storm water drains / concretised drains / unlined/katcha drains) (No. of drains)		**Flow in each drain (MLD)	Quality/ Characteristics of Effluent	Quantity of Industrial effluent discharged in Drain (MLD)	Final point of discharge of drain	Time bound action plan to prevent sewage discharge into drain
NIL	4 Primary Drains	2.72	Ranging : BOD5 3.1-3.2 mg/L. pH 6.9-7.7. Fecal Coliform 400-650	Nil	Teesta Khola, Rangeet chu	-do-
JORETHANG						
Sewage	Sullage					
NIL	4 Primary Drains	1.96	Ranging : BOD5 3.2-3.4 mg/L. pH 6.7-7.7. Fecal Coliform 650-950	Nil	Rangit Chu	-do-
Total		11.28				
Sullage calculation = {Sewage Generation estimation - Sewage flow measured in STPs} x (65% of Water supplied or 81.25% of wastewater): <i>Manuals on grey water management 2021, SBM, Ministry of Jal Shakti</i> . The above quantity does not include Storm Water.						
** Whether this quantity added in Column [A] YES						

(D) Sewage treatment and Utilisation							
Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STP's (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to setup and operational STPs	Performance of STPs with reference to standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management
(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
GANGTOK							
Adampool Zone I Gangtok	8.00	7.10	Exisiting treatment plant is surplus to cater the demand.	operational	compliant	Manay Khola	nil
Adampool Zone I Gangtok	4.69	3.7		operational	compliant	Manay Khola	nil
Lower Syari Zone II	1.60	1.0		operational	compliant	Roro Chu	nil
Gangtok Zone Ranipool Zone I	1.27	0.95		operational	compliant	Rani Khola	nil
Gangtok Zone Sichey Zone II	3.90	2.85		operational	compliant	Rani Khola	nil
Tathangchen Zone III	3.25	0.025		CTO granted till 31st March, renewal in progress.	compliant	Roro Chu	nil
Total Gangtok :	22.71	15.63					
About 0.036 MLD of sludge is generated in the STP. Sludge from septic tanks of unconnected H.H is brought to STP for further processing. Waste Sludge is sent for solid liquid separation in the Centrifuge Units and the sludge cakes are further dried in Sludge drying bed for volume, pathogen reduction and stabilization. The Final Dried cake is used for gardening and floriculture							

(D) Sewage treatment and Utilisation								
Installed Treatment capacities of existing STPs (MLD)		Utilisation capacity of existing STP's (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to setup and operational STPs	Performance of STPs with reference to standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management
MANGAN	No Existing STP			Dec-27		Teesta	nil	Sludge from septic tanks when required, in respect of unconnected H.H, is brought to STP for further processing.
SINGTAM	0.66	0.6	-	Dec-27		Teesta	nil	Existing 0.66 MLD STP has been washed away by the GLOF event on 4th Oct 2023, Temporarily anaerobic holding tank is in place for treatment. Sludge from from holding tank and individual septic tanks when required, in respect of unconnected H.H, is brought to STP for further processing.
RANGPO	1.4			Sep-28		Rangpo-Chu	nil	Sludge from septic tanks when required, in respect of unconnected H.H, is brought to STP for further processing.
GYALSHING	No Existing STP			Dec-27		Kalej khola	nil	Sludge from septic tanks when required, in respect of unconnected H.H, is brought to STP for further processing.

(D) Sewage treatment and Utilisation								
Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STP's (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to setup and operational STPs	Performance of STPs with reference to standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management	
NAMCHI TOWN	No Existing STP			ref Note below		-	nil	Sludge from septic tanks when required, in respect of unconnected H.H, is brought to STP for further processing.
JORETHANG TOWN	No Existing STP			ref Note below		-	nil	Sludge from septic tanks when required, in respect of unconnected H.H, is brought to STP for further processing.

NOTE

1. NAMCHI TOWN: Construction of 3.63 MLD STP stalled due to Public resentment. Public awareness cum consultative meeting held on August 6th, 2025 at Town Hall Namchi. Survey, investigation completed, draft DPR under technical examination prior to seeking administrative approval. Project will take 36 months to complete after grant of approval and sanction. Unconnected H.H sewage managed through individual Septic Tank
2. JORETHANG TOWN: Construction of 1.7 MLD STP stalled due to Public resentment. Alternate land identified at Chirbiraytar. First call for tender for DPR preparation was non- responsive and second call EoI is floated. Unconnected H.H sewage is managed through individual Septic Tank. Project will take 36 months to complete after grant of approval and sanction.

(C) RING FENCE ACCOUNT

1) Amount to be ring fenced	2) whether Single dedicated account has been opened	3) Date of opening account	4) Amount Utilised (in Lakhs)	5) Plan of Utilisation
			<u>after 1st Hearing on 03.11.2022 till 31st March 2026</u>	
	GANGTOK: Sanction of ₹10445.41 lakh for improvement of sewage disposal system		10425.41	Targeted for completion by Mar-27
	MANGAN: Sanction of ₹ 9193.54 lakh for establishing of sewage disposal system		5287.62	Targeted for completion by Dec-27
	GYALSHING: Sanction of ₹ 8880.00 lakh for establishing of sewage disposal system		5141.61	Targeted for completion by Dec-27
	SINGTAM: Sanction of ₹ 3903.00 lakh for improvement of sewage disposal system		721.66	Targeted for completion by Dec-27
	RANGPO :Construction of 5 MLD STP approved under ADB funding amounting to Rs 6900 Lakhs.			Targeted for completion by Sep-28
	NAMCHI		...	Draft DPR under technical examination prior to seeking administrative approval. Project will take 36 months to complete after grant of approval and sanction.
	JORETHANG		...	First call for tender for DPR preparation was non- responsive and second call EoI is floated. Project will take 36 months to complete after grant of approval and sanction.
	Total Sanctioned Amount Rs in lakh 39321.95		Total Utilised 21576.3	

Humble submission to the observations in Order dated 14.10.2025 (uploaded on 18.11.2025) w.r.t. O.A No 606/2018.

Solid Waste Management.

Para wise observations		Humble Submissions
Paragraph 4: We have an affidavit filed by the Principal Resident Commissioner, State of Sikkim stationed in Delhi dated 09.10.2025 (not on 09.10.2023, page 646) on record. But affidavit does not disclose that the facts and figures disclosed are approved by the Chief Secretary, as required by the earlier orders of the Tribunal		It is submitted that the facts and figures disclosed are approved by the Chief Secretary before onward submission.
Paragraph 6 [A] Solid Waste Management		
AI	It has been estimated that 77.0 TPD of solid waste is generated and 56.8 TPD is processed and the gap disclosed is 18.8 TPD (Table 1 page 651). Considering the topographic and climatic conditions of the State, effective functioning of composting processes and their performance evaluation is essential and to this effect specific disclosure should be made in the next report. We find that Organic Waste Converter Machines are set up and capacity of such converters can be augmented to bridge the gap of 20.0 TPD. Details of the treatment to remediate the gap and final destination of the compost be given.	Aerobic composting in Organic waste converter (OWCs) and at household levels are effective. OWCs are installed in six (06) ULBs and are being operated. At Martam, composting is being done by making windrows. Compost are being utilized for gardening and manuring green belt areas. The analysis report of compost is attached at Annexure-I for kind reference.

A II	<p>We have noted that all the seven ULBs are collecting the entire waste being generated and transporting it. However, there is no mention of segregation of waste at the source of generation. Furthermore, it is not disclosed whether composting is done at the individual household level or at the community level. The details of the household composting and the methodology be given.</p>	<p>Segregation at source is being followed at household level basically into dry and wet waste. Further sorting is being done at MRFs. In urban areas home composting is followed depending upon the space available for it.</p> <p>So far community level composting is not done in urban areas. Household composting is usually being done in composting bins by aerobic decomposition.</p> <p>Further, the Urban Development Department is collaborating with the Horticulture Department, Government of Sikkim to promote terrace farming in the urban areas of Sikkim to promote home composting as well healthy eating.</p> <p>As per the agreement between the two Departments, the Horticulture Department will provide saplings along with other farm inputs to the interested households, while the Urban Development Department through the ULBs will provide training and also mobilise SHG women for information regarding the scheme. To start with, around 2000 households in Gangtok Municipal Corporation are being identified and provided support through capacity building trainings and related materials.</p>
A III	<p>We find that about 34.8 TPD of waste is sold to the scrap dealers to further channelize for processing. However, no disclosure has been made on authorisation of such scrap dealers and the destined agencies receiving specific waste for processing under the relevant Rules. The same maybe provided.</p>	<p>The details of authorised scrap dealers have been provided at Annexure II. The waste is channelized through local scrap dealers in Siliguri, West Bengal.</p>

A IV	<p>We have noted that Mangan, Nayabazar, Jorethan, Singtam, Namchi, Gayalshing and Rangpo NP do not have legacy waste, except Gangtok Municipal Council and gaps in waste processing have been shown which may be creating legacy waste that is not accounted for in the present affidavit. We have noted that 46,323 MT of legacy waste is yet to be remediated at Martam site, at Gangtok. In addition to this legacy waste, 6.0TPD is a gap in waste processing which should also be accounted for as legacy waste. Further, RDF and other rejects/ residues arising out of Bio mining should be properly managed rather than stocking them on the site. We make it clear that no legacy waste sites should be located on river flood plains or any other water body.</p>	<p>Bio mining at Martam site has been completed. The details of bio mining has been provided in Annexure-III.</p>
<p>Paragraph 6 [B] Liquid Waste Management.</p>		
B I.	<p>Estimated Sewage generation in 7 ULBs is 29.51 MLD and except for Gangtok, which is having partial sewage treatment facilities, no other ULBs have STPs and are relying on on-site sanitation system i.e, Septic Tanks and Soak pits.</p>	<p>In order to ascertain the present gap the calculated sewage generation is estimated for the year 2025.This data will be updated w.e.f. 1st July 2026. The details of proposed capacities, project status, timelines, and financial approvals are updated in the format as prescribed by Hon'ble NGT.</p>

B II.	<p>We further find that there is variations in cost estimates in respect of each ULB when examined based on sewage generation, households to be connected to sewers and proposed capacities of STPs. We also require supporting statement on the provision of Household connections for 800 dwellers and the installation of a 3.0 MLD sewage treatment plant, ULB wise.</p>	<p>The variations in cost estimates among different ULBs arise primarily due to site-specific factors such as topographical conditions, hydraulic gradients, requirement of site development and protections; length of sewer network and spread of town and diameter of pipes, land availability (and distance) for STP including length of access road, extent of road restoration, shifting of utilities pumping requirements, and other associated civil and electro-mechanical components of STPs, distance of power and water connections (utilities) etc. Thus different projects have varied cost per unit based on site specific conditions.</p> <p>Further, it is submitted that 800 households (H.H.) (for Singtam ULB) represent the targeted H.H number as per the year 2025 to ascertain the present gap. The target HH for the design year is indicated in Annexure IV.</p> <p>It is also to submit that the STPs are designed for the future projected population for the design year. ULB-wise updated data for the individual design period of STPs, including the estimated population and corresponding targeted households for the design year, is indicated at Annexure IV.</p>
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B III.	<p>In case of Gangtok, sewage treatment capacity of 22.71 MLD is created and actual utilisation is 18.22 MLD. 4.33 MLD is yet to be connected to STPs. We also find that STP at Tathangchen is not in operation on account of not having a CTO, therefore, reasons for not granting the CTO should be disclosed. We also direct the disclosure of details of sewer laying in Gangtok City and its maintenance considering Topographic conditions.</p>	<p>It is true that the sewage treatment capacity of all STPs for Gangtok is 22.71 MLD in Gangtok. The present generation as per projected population is 18.22 MLD against which the present utilization is 15.63 MLD. Thus a gap of 4.33 MLD pertains to areas where sewer connectivity is under progress or yet to be integrated with the existing STP network.</p> <p>A major portion of the gap relates to the Zone III- Tathangchen Sewerage Project, where network and STP infrastructure is completed but commissioning was linked to grant of Consent to Operate (CTO). The status of connection works and timelines is furnished in the format as prescribed by Hon'ble NGT.</p> <p>CTO was granted till 31st March and further renewal is in progress and is indicated in Annexure-V.</p> <p>Detailed information regarding sewer laying works in Gangtok City, including operation & maintenance mechanisms is enclosed as Annexure-VI.</p> <p>River water quality data for the month of March 2026 has been attached as Annexure VII for kind reference .</p>
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Annexure-1(Page1/2)

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45/361, Bose Pukur Road,
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Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976



Qualissure Laboratory Services

DOCNO:QLS/SAMP/08-E/00

TESTREPORT

Name & Address of the Customer:	Report No.: :QLS/MR/5/25-26/C/121 Date: :23.03.2026 Sample No.: :QLS/MR/5/25-26/121 Sample Description: :Soil Sample Mark: : Good Earth Sample Submitted On: :17.03.2026 Date of Performance(s): :17.03.2026-23.03.2026 Ref No. & Date: :Retrial Confirmation
M/s. GNS Builders 32 no. Martam Landfill, Gangtok, Sikkim-737101	

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per IS 1040	Result
1.	pH at 25°C	IS 2720 (Part 26):1987(RA 2011)	6.5-7.5	7.39
2.	Electrical Conductivity (EC) in dS/m	IS 14767 :2000_RA2016	4.0(Max)	2.71
3.	Bulk Density (BD) in g/cc	IS 2720 (Part 29) 1975RA 2005	<1	0.94
4.	Moisture Content (MC) in %	IS 2720 (Part 2) 1973 (RA 2015)	15-25	15.4
5.	Total Phosphorus (P ₂ O ₅) by weight	ISOP No. TPM/QLS/E/S/Phase 400 (Method for Soil Analysis) (Soil Science Society of India, Chemical Part II, pg. 1040, 1041)	0.4(Min)	0.37
6.	Total Potassium (K ₂ O) by weight	Soil Analysis (Soil Science Society of India, Chemical Part II)	0.4(Min)	0.31
7.	TOC by weight	ISOP No. TPM/QLS/E/S/Phase 400 (Method for Soil Analysis) (Soil Science Society of India, Chemical Part II, pg. 1370)	12.0(Min)	9.8
8.	Total Nitrogen (N) by weight	IS 14684(1999)RA2014	0.8(Min)	0.72
9.	Copper (Cu) in mg/kg	EPA 3050B December, 1996, EPA 7000B February 2007	300.0(Max)	31.5
10.	Zinc (Zn) in mg/kg	EPA 3050B December, 1996, EPA 7000B February 2007	1000.0(Max)	256.8
11.	Mercury (Hg) in mg/kg	USEPA 245.5 1974	0.15(Max)	<0.1
12.	Cadmium (Cd) in mg/kg	EPA 3050B December, 1996, EPA 7000B February, 2007	5.0(Max)	0.24
13.	Nickel (Ni) in mg/kg	EPA 3050B December, 1996, EPA 7000B February, 2007	50.0(Max)	11.2
14.	Chromium (Cr) in mg/kg	EPA 3050B December, 1996, EPA 7000B February, 2007	50.0(Max)	37.3
15.	Lead (Pb) in mg/kg	EPA 3050B December, 1996, EPA 7000B February, 2007	100.0(Max)	5.7
16.	Arsenic (As) in mg/kg	EPA 3050B December, 1996, VGA	10.0(Max)	<0.25
17.	Pass through 4.0mm sieve in % by mass	IS 2048 (Part 1) 1985	90% Pass through 4.0mm sieve	90
18.	Colour	IS 2048 (Part 1) 1985	Black	Absence of Colour
19.	Odour	IS 2048 (Part 1) 1985	Absence of Odour	Absence of Odour
20.	C:N Ratio	IS 2048 (Part 1) 1985	<20.0	13.6

Report Prepared By: 

for Qualissure Laboratory Services
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

-----End of Report-----

• The results relate only to the item(s) tested.
 • This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services.
 • The reserved part of sample(s), except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report.

Annexure II: Details of Authorised scrap dealers:

S. No.	ULB	Number of scrap dealers collecting the dry waste	Names of Scrap Dealers with address	Amount of Dry Waste Sold during 2025-2026
1.	MNP	02	1. M/s Jahoor Mia, Mangan Bazaar 2. M/s Nathuni Mansuri, Mangan Bazar	2000 kgs
2.	NJNP	04	1. M/s Ram Nath Sahani, Jorethang Bazaar 2. M/s Jitendra Prasad Gupta, Jorethang Bazaar 3. M/s Sanjay Jaiswal, Jorethang Bazaar 4. M/s Saroj Prasad Gupta, Jorethang Bazaar	3000 kgs
3.	SNP	01	M/s Nasim Sheikh, Dragoan Singtam Bazaar	2500 kgs
4.	Namchi	04	1. M/s Mohamad Harun, Namchi Bazaar 2. M/s Pramod Gupta, Namchi Bazaar 3. M/s Raj Balam, Namchi Bazaar 4. M/s Kalzang Doma Lepcha, Namchi Bazaar	6000 kgs
5.	GNP	02	1. M/s Jaishankar, Gyalshing Bazaar 2. M/s Janulall, Gyalshing Bazaar	2800 kgs
6.	RNP	01	M/s Karma Jigme Bhutia, Mining, Rangpo	4000 kgs
7.	GMC	02	1. M/s Ranjit Traders, Jalpaiguri Siliguri 2. M/s S.R. Enterprise, Ambedkar Colony, Siliguri	2487 MT

Biomining of legacy waste Phase - I**CONTENT:**

SL NO	Particular	Quantity(MT)
1	RDF@20 %	37,573.694
2	Inert@55%	1,03,125
3	GoodEarth@15%	28,051.306
4	Misc@10%	18,750
	Total	1,87,500

Work order to GNS in Phase -I:150000(+/-25%) Work Done : 187500

DETAILS OF INERT DISPOSAL

SL.NO	DATE	MATERIAL	RECEIVEDBY	QUANTITY (MT)
1	17-11-2024	INERT	M/S Karchen Lanchungpa	4000
2	18-12-2024	INERT	M/S S M Infrabuild (JV)	8000
3	18-12-2024	INERT	Dipak Kumar Chettri	16000
4	18-12-2024	INERT	Dipak Kuma rChettri	6000
5	02-05-2025	INERT	Bayul Demojong	18000
6	06-05-2025	INERT	GNS BUILDERS	15000
7		INERT	Pema Gyalpu Bhutia	13200
8		INERT	Pawan Sapkota	5400
				17525
TOTAL(MT)				1,03,125

DETAILS OF RDF DISPOSAL

SL.NO	DATE	MATERIAL	RECEIVEDBY	QUANTITY(MT)
1	01-06-2024	RDF	Dew Resource	2282.77
2	02-06-2024	RDF	Smart Utilities	1062.27
3	02-08-2024	RDF	Dalmia Cement	191.52
4	20-09-2024	RDF	Smart Utilities	3005.4
5	30-11-2024	RDF	Dew Resource	2770.35
6	03-01-2025	RDF	Dew Resource	2440.55
7	17-01-2025	RDF	Dalmia Cement	1103.5
8	17-04-2025	RDF	Dew Resource	3397.45
9	19-04-2025	RDF	Dew Resource	2650.4
10	04-02-2026	RDF	Sujan Gurung	3412
11		RDF	Sujan Gurung	3392
12		RDF	Sujan Gurung	3434
TOTAL (MT)				29142.21

Phase- I:Balance RDF = 37573.694 –29142.21 =8431.484MT(Out of8 431.482, 5000MT is transported and awaiting certificates)
Hence, Remaing RDF Balance =3 431.484MT

Annexure III (page-2/6)**Phase – II Work of : 46457MT**

SI	Fraction	Output(MT)
1	RDF(19%)	8826.83
2	GOODEARTH(15%)	6968.55
3	INERT(56%)	26015.92
4	MISC(10%)	4645.7
	Total	46457

1. Inert fraction and Misc. were used in the Sanitary Landfill for Landfilling purposes.

2. Good Earth was distributed in villages of Namchi and Linkey.

3. Total RDF Left to be transported (RDF balance Phase-I+PhaseII=3431.484+8826.83=12,258.314MT)

Though the total surveyed qty was 2,33,823, during actual work the qty was found to a little bit more amounting to be 2,33,957 Therefore, Total work done = 1,87,500 + 46457 = 233957 MT




Annexure III (page-3/6)

DETAILS OF RDF DISPOSAL

SL.NO	DATE	MATERIAL	RECEIVED BY	QUANTITY(MT)
1	01-06-2024	RDF	Dew Resource	2282.77
2	02-06-2024	RDF	Smart Utilities	1062.27
3	02-08-2024	RDF	Dalmia Cement	191.52
4	20-09-2024	RDF	Smart Utilities	3005.4
5	30-11-2024	RDF	Dew Resource	2770.35
6	03-01-2025	RDF	Dew Resource	2440.55
7	17-01-2025	RDF	Dalmia Cement	1103.5
8	17-04-2025	RDF	Dew Resource	3397.45
9	19-04-2025	RDF	Dew Resource	2650.4
10	04-02-2026	RDF	Sujan Gurung	3412
11	03-03-2026	RDF	Sujan Gurung	3392
12	06-04-2026	RDF	Sujan Gurung	3434
TOTAL (MT)				29142.21

Phase — I : Balance RDF = 37573.694 — 29142.21 = 8430.79 MT (Out of 8430.79, 5000 MT is already dispatch awaiting for certificate)




Annexure III (page-4/6)

DEW RESOURCE MANAGEMENT		Dew Resource Management		TAX INVOICE			
 1827/1,1829/1,1830/1 & 1831/1, Sujru, Pargana Arihant Lane, Behind ITI, Meerut Road Muzaffarnagar Uttar Pradesh 251003 India GSTIN 09AATFD2410L1Z7		1827/1,1829/1,1830/1 & 1831/1, Sujru, Pargana Arihant Lane, Behind ITI, Meerut Road Muzaffarnagar Uttar Pradesh 251003 India GSTIN 09AATFD2410L1Z7					
Invoice Number	: INV-229	Place Of Supply	: Sikkim (11)				
Invoice Date	: 01/06/2024						
Terms	: Due on Receipt						
Due Date	: 01/06/2024						
Bill To		Ship To					
GNS BUILDERS KARMA JIGMEE DAWA 01, OPPOSITE JUNCTION PETROL PUMP, OPPOSITE JUNCTION PETROL PUMP Bojoghari, Gangtok Bojoghari 737101 Sikkim India GSTIN 11AJYPD1300M5ZC		01, OPPOSITE JUNCTION PETROL PUMP, OPPOSITE JUNCTION PETROL PUMP Bojoghari, Gangtok Bojoghari 737101 Sikkim India 11AJYPD1300M5ZC					
Subject :							
RDF Disposal Charges							
SL No	Item & Description	HSN/SAC	Qty	Rate	IGST %	IGST Amt	Amount
1	Disposal Charges for RDF	999433	2,282.77 MT	200.00	18%	82,179.72	4,56,554.00
Total In Words					Sub Total		4,56,554.00
Indian Rupee Five Lakh Thirty-Eight Thousand Seven Hundred Thirty-Three and Seventy-Two Paise Only					IGST18 (18%)		82,179.72
Notes					Total		₹5,38,733.72
This Invoice is made against the receipts in the month of May'24.					Balance Due		₹5,38,733.72
Name: Dew Resource Management Bank : HDFC Bank Branch: Kukatpally Village, Hyderabad A/C No: 50200066811120 IFSC: HDFC0009168 SWIFT CODE: HDFCINBB					 Authorized Signature		
Terms & Conditions Payment to be done immediately.							
		Scan the QR code to view the configured information.					

Annexure III (page-5/6)

DEW RESOURCE MANAGEMENT		Dew Resource Management				TAX INVOICE	
 1827/1,1829/1,1830/1 & 1831/1, Sujru, Pargana Arihant Lane, Behind ITI, Meerut Road Muzaffarnagar Uttar Pradesh 251003 India GSTIN 09AATFD2410L1Z7							
Invoice Number	: INV-301	Place Of Supply	: Sikkim (11)				
Invoice Date	: 30/11/2024						
Terms	: Due On Receipt						
Due Date	: 30/11/2024						
Bill To				Ship To			
GNS BUILDERS KARMA JIGMEE DAWA 01, OPPOSITE JUNCTION PETROL PUMP, OPPOSITE JUNCTION PETROL PUMP Bojoghari, Gangtok Bojoghari 737101 Sikkim India GSTIN 11AJYPD1300M5ZC				GNS BUILDERS 01, OPPOSITE JUNCTION PETROL PUMP, OPPOSITE JUNCTION PETROL PUMP Bojoghari, Gangtok Bojoghari 737101 Sikkim India 11AJYPD1300M5ZC			
Subject : RDF Disposal Charges							
SL No	Item & Description	HSN/SAC	Qty	Rate	IGST		Amount
					%	Amt	
1	Disposal Charges for RDF	999433	2,770.35 MT	200.00	18%	99,732.60	5,54,070.00
Total In Words Indian Rupee Six Lakh Fifty-Three Thousand Eight Hundred Two and Sixty Paise Only					Sub Total		5,54,070.00
Notes					IGST18 (18%)		99,732.60
This Invoice is made against the receipts in the month of Oct and Nov'24. Name: Dew Resource Management Bank : HDFC Bank Branch: Kukatpally Village, Hyderabad A/C No: 5020066811120 IFSC: HDFC0009168 SWIFT CODE: HDFCINBB					 Authorized Signature		Total ₹6,53,802.60
Terms & Conditions Payment to be done immediately.					Balance Due		₹6,53,802.60
		Scan the QR code to view the configured information.					

Annexure III (page-6/6)

DEW RESOURCE MANAGEMENT		Dew Resource Management		TAX INVOICE			
 1827/1,1829/1,1830/1 & 1831/1, Sujru, Pargana Arihant Lane, Behind ITI, Meerut Road Muzaffarnagar Uttar Pradesh 251003 India GSTIN 09AATFD2410L1Z7		1827/1,1829/1,1830/1 & 1831/1, Sujru, Pargana Arihant Lane, Behind ITI, Meerut Road Muzaffarnagar Uttar Pradesh 251003 India GSTIN 09AATFD2410L1Z7					
Invoice Number	: INV-324	Place Of Supply	: Sikkim (11)				
Invoice Date	: 03/01/2025						
Terms	: Due On Receipt						
Due Date	: 03/01/2025						
Bill To		Ship To					
GNS BUILDERS KARMA JIGMEE DAWA 01, OPPOSITE JUNCTION PETROL PUMP, OPPOSITE JUNCTION PETROL PUMP Bojoghari, Gangtok Bojoghari 737101 Sikkim India GSTIN 11AJYPD1300MSZC		GNS BUILDERS 01, OPPOSITE JUNCTION PETROL PUMP, OPPOSITE JUNCTION PETROL PUMP Bojoghari, Gangtok Bojoghari 737101 Sikkim India 11AJYPD1300MSZC					
Subject : RDF Disposal Charges							
SL No	Item & Description	HSN/SAC	Qty	Rate	IGST		Amount
					%	Amt	
1	Disposal Charges For RDF	999433	2,440.55 MT	200.00	18%	87,859.80	4,88,110.00
Total In Words <i>Indian Rupee Five Lakh Seventy-Five Thousand Nine Hundred Sixty-Nine and Eighty Paise Only</i>					Sub Total		4,88,110.00
					IGST18 (18%)		87,859.80
					Total		₹5,75,969.80
					Balance Due		₹5,75,969.80
Notes							
This Invoice is made against the receipts in the month of Dec'24.							
Name: Dew Resource Management Bank : HDFC Bank Branch: Kukatpally Village, Hyderabad A/C No: 50200066811120 IFSC: HDFC0009168 SWIFT CODE: HDFCINBB					 Authorized Signature		
Terms & Conditions Payment to be done immediately.							
		Scan the QR code to view the configured information.					






ANNEXURE IV									
Estimated Sewage generation for Design Periods and Targeted HH									
*Total Estimated Sewage Generation per day (in MLD) as per 2025 population forecast			Year of Population Forecast for Design Period	Forecasted target Design Population	Forecasted Sewage generation (in MLD)	Design Capacity of STP (in MLD)	Targeted household to be connected to sewers	COST	REMARK
1			2	3	4	5	6	7	8
GANGTOK -			2035	192506	21.48	22.71	35001	-	The variations in cost estimates among different ULBs arise primarily due to site-specific factors such as topographical conditions, land availability and its cost, extent of road restoration, depth of sewer laying, pumping
MANGAN			2037	9389	1.01	1	1707	Sanctioned Cost : Rs 91.76 crore.	
SINGTAM			2054	37041	2.96	3	6735	Sanctioned Cost : Rs 39.44 Crore	

ANNEXURE IV								
Estimated Sewage generation for Design Periods and Targeted HH								
*Total Estimated Sewage Generation per day (in MLD) as per 2025 population forecast		Year of Population Forecast for Design Period	Forecasted target Design Population	Forecasted Sewage generation (in MLD)	Design Capacity of STP (in MLD)	Targeted household to be connected to sewers	COST	REMARK
1		2	3	4	5	6	7	8
RANGPO	2.38	2055	48499	4.86	5	8818	Sanctioned Cost : Rs 69 crore.	requirements, location of STP and other associated civil and electro-mechanical components of STPs.
GYALSHING TOWN	0.72	2039	9863	1.06	1.1	1793	Sanctioned Cost : Rs 88.80 crore.	
NAMCHI TOWN								
JORETHANG TOWN	3.49	DPR under preparation	
	2.56		
Total Sewage Generation	29.51							
NOTE:								
(a)	Column 1 indicates the estimated sewage generation for the projected population for the year 2025 based on Incremental increase method and arithmetic increase method with past 4 decade census data before 2011 plus the floating population of 10% as specified for Hill states: CPHEEO 2024,							

ANNEXURE IV							
Estimated Sewage generation for Design Periods and Targeted HH							
*Total Estimated Sewage Generation per day (in MLD) as per 2025 population forecast	Year of Population Forecast for Design Period	Forecasted target Design Population	Forecasted Sewage generation (in MLD)	Design Capacity of STP (in MLD)	Targeted household to be connected to sewers	COST	REMARK
1	2	3	4	5	6	7	8
(b)	Column 2 indicates the design year of the STPs; the year varies as STPs have been established in different years. Column 3 is the projected population for the design year.						
(c)	Target Households to be connected for the design year is calculated based on average of 3.55 H.H per building/per bill, with an average of 5.5 person per H.H						
(d)	Basis of sewage generation estimation for the design year (based on 80% of 135 lpcd water supply for normal and 45 lpcd for floating population + the storm water infiltration minimum of either 10% of design sewage flow or 250 ltr/manhole/day) : <i>Manual on Water Supply and Treatment Systems (Drink from Tap), Part A: Engineering- Planning, Design and Implementation, March, 2024, published by CPHEEO, Ministry of Housing and Urban Affairs (MoHUA) and NRCP Guidelines 2013</i>						
(e)	Two new towns have been added as ULBs wef March 2026 (a) Pakyong Town and (b) Soreng Town. The data pertaining to these new ULBs shall be assimilated and filed in the next Report.						

ANNEXURE V page 1/3

(CTO page 1)

																						
STATE POLLUTION CONTROL BOARD-SIKKIM FOREST & ENVIRONMENT DEPARTMENT GOVERNMENT OF SIKKIM DEORALI, GANGTOK – 737102.																						
Ref. No. <u>3558</u> /SPCB/		Dated: <u>02/03/2026</u>																				
To,																						
The PCE-Cum-Secretary, PHE Department, Government of Sikkim, Nirman Bhawan-Gangtok, Gangtok District-737101.																						
<u>Sub: CONSENT TO OPERATE.</u>																						
In consideration of your application vide no. 548294 dated 19.08.2025, the State Pollution Control Board-Sikkim hereby grants you Consent to Operate a Sewage Treatment Plant (STP) located at Lower Tathangchen, Gangtok District-Sikkim under the provision of Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and Section 21 of Air (Prevention & Control of Pollution) Act, 1981 subject to the following condition:																						
<ol style="list-style-type: none"> 1. That, this consent is meant for specific purpose only and any alteration in the process or capacity shall require obtaining prior permission from the Board; 2. That, you shall operate and maintain the STP 24 hours a day; 3. That, you shall operate the STP to treat sewage adhering to the standards prescribed under the Environment (Protection) Act, 1986 and Rules made there under from time to time, whichever is stringent; 4. That, you shall adhere to the following standards for discharge of effluent: <table border="1" data-bbox="405 1352 1358 1644"> <thead> <tr> <th>Sl. No.</th> <th>Parameter</th> <th>Permissible limit</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>pH</td> <td>6.5-9.0</td> </tr> <tr> <td>2.</td> <td>Bio-chemical Oxygen Demand (BOD)</td> <td>30 mg/l (in river/stream)</td> </tr> <tr> <td>3.</td> <td>Total Suspended Solids (TSS)</td> <td>100 mg/l</td> </tr> <tr> <td>4.</td> <td>Colour & Odour</td> <td>All efforts should be made to remove colour & unpleasant odour as far as practicable.</td> </tr> <tr> <td>5.</td> <td>Fecal Coliform (FC)</td> <td>1000 MPN/100 ml</td> </tr> </tbody> </table> 5. That, reuse/recycling of treated effluent shall be encouraged and in cases where part of the treated effluent is reused and recycled involving possibility of human contact, standards specified above shall apply; 6. That, The Board reserves the right to review plans, specifications and other data relating to plant setup for the STPs; 7. That, you shall ensure replacement of pollution control system or its parts after expiry of its expected life cycle and defined by the manufacturer/producer, so as to ensure optimum compliance of the standards stated in Table 2 and operational safety thereof; 					Sl. No.	Parameter	Permissible limit	1.	pH	6.5-9.0	2.	Bio-chemical Oxygen Demand (BOD)	30 mg/l (in river/stream)	3.	Total Suspended Solids (TSS)	100 mg/l	4.	Colour & Odour	All efforts should be made to remove colour & unpleasant odour as far as practicable.	5.	Fecal Coliform (FC)	1000 MPN/100 ml
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P.T.O																						

(CTO page 2)

8. That, as per the directions of the Central Pollution Control Board (CPCB) vide F.No. AS-19019/43/06-UPC-I/4647 dated 07/03/2020, you shall install UV-Vis Dual Beam Scanning & Multipoint calibration Mechanism Technology based Online Continuous Effluent Monitoring System (OCEMS);
9. That, this consent is valid till 31st March 2026;
10. That, you shall connect and upload the Online effluent monitoring data with the Servers of CPCB and SPCB-Sikkim;
11. That, the OCEMS shall monitor the parameters stated in Table 2 and in addition Flow meter shall be installed as well;
1. That, you shall operate OCEMS (ONLINE CONTINUOUS EFFLUENT MONITORING SYSTEM) in your unit and connect it to SPCB server;
12. That, you shall ensure regular maintenance and operation of the OCEMS with tamper proof mechanisms with facilities for calibration;
13. That, you shall follow guidelines prescribed by the CPCB for OCEMS available at <https://cpcb.nic.in/online-monitoring-of-industrial-emission/>;
14. That you shall have facilities to manage solid waste (STP sludge) generated in your unit;
15. That, the STP sludge collected shall be utilized as manure or disposed in secure landfill;
16. That, in case the Oil content of STP sludge is high, you shall ensure proper treatment/ incineration of the same and the ash shall be channelized to proper disposal facility;
17. That you shall maintain proper laboratory facility for manual testing of treated and untreated effluent received by the STP;
18. That, you shall develop a green belt along the periphery of the facility;
19. That, you shall apply for the renewal of consent one month before its expiry;
20. That, the SPCB-Sikkim also reserves the right to impose or remove additional conditions in relation to this consent;
21. That, you shall abide by all the instructions given by the Board from time to time;
22. That, this consent is valid subject to obtaining other required permissions/ licenses/clearances wherever required;
23. That, the Board reserves the right to cancel the consent in the event of any environmental problems during operation or non compliance to consent conditions stated above;
24. That, in the event of such cancellation as provided in specific condition no 23, the SPCB- Sikkim shall not be responsible for any loss or liability suffered by the authorized person, department or enterprise;
25. That, you shall apply for renewed consent through online portal, <https://skocmms.nic.in/>.
26. That, Rs. 20000/ (twenty thousand only) has been paid as consent fee vide Receipt No.206095815 & Bank ID nil dated 04.07.2025;
27. That, the Board reserves the right to cancel the consent in the event of any environmental problems arising out of your unit;




(Signature)
 (N/W Tamang. IFS (Retd.)
 Member Secretary,
 State Pollution Control Board-Sikkim.
 Nima Wangdi Tamang
 Member Secretary
 State Pollution Control Board
 Sikkim

ANNEXURE V page 3/3

(Online application for renewal of CTO)


4/6/26, 1:16 PM ANNEXURE II SPCB



Sikkim
State Pollution Control Board

Welcome Sewage Treatment Plant

Online Consent Management & Monitoring System
Ministry of Environment, Forest and Climate Change
Government of India



Date : 6-4-2026

On-line Payment Receipt

Receipt No.	250406265519027
Depositor Name	Asha Gurung
Bank Id.	NA
Bank Name.	
Application No.	625181
Name and Address of Industry	Sewage Treatment Plant , Lower Tathangchen, BLOCK2, Gangtok
Name of Regional Office	Group 1
Applied For	CTO - both - reNew
Payment Date	Mon Apr 06 13:15:18 IST 2026
	Payment Details
CTO (Rs.)	20000.0
Total Amount Paid (Rs.)	20000.00
Transaction Status	Successfully Completed

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<https://skocmms.nic.in/indApplicationDetails/addResponsePage>
1.

ANNEXURE VI PAGE 1/2

(Sewer Network coverage in various wards of Gangtok Municipality)

ANNEXURE III

Sl. No.	Name of Zone	Name of Municipal/Peri Urban Ward Covered		Length in Kms
		Ward No.	Ward Name	
1	Zone-I, Gangtok	MUNICIPAL WARD		34.012
		17	Pani House	
		18	Daragaon Lumsay	
		19	Tadong	
		20	Lower Tadong- 6th Mile	
		11	Arithang 1	
		12	Arithang 2	
		13	Lower M.G. Marg/Lall Bazar	
		16	Deorali Upper Syari	
		21	Ranipool	
		9	Development Area	
		15	Tibet Road- Kazi Road	
		14	Upper M.G. Marg	
		10	DPH	
		2	Upper Burtuk	
		3	Lower Burtuk	
		4	Lower Sichey I	
5	Lower Sichey II (Lingding)			
6	Upper Sichey			
2	Zone-II, Gangtok	PERI URBAN WARD		26.50
		6	Kopibari Syari	
		5	Dotakhu	
		4	Zimphung Middle Syari	
		3	Mam Gaon	
		2	Lower Syari East	
		1	Lower Syari	
		Defence Area	Army New Cant & Libing Area	
		MUNICIPAL WARD		
		16	Upper Syari	
3	Zone-III, Gangtok	MUNICIPAL WARD		18.60
		1	Bojoghari 2nd Mile	
		7	Chandmari	
		8	Tathangchen	
		PERI URBAN WARD		
	Lower Tathangchen			
Total Length of Sewer Network				79.11


Junior Engineer (Sewerage)

Junior Engineer
W.S. & Public Health
Engineering Dept.


Assistant Engineer (Sewerage)

Assistant Engineer (SEW)
PHE Department
Govt. of Sikkim
Gangtok

ANNEXURE VI PAGE 2/2

(O&M of Sewer System of Gangtok Municipality)

Operation and Maintenance of Sewer Network in Gangtok

The operation and maintenance of the sewer network in Gangtok is carried out through a combination of trained manpower and mechanical equipment to ensure smooth and uninterrupted sewer flow.

The department has deployed 70 Nos. of field staffs (field and STPs) who are divided into dedicated teams and assigned specific areas. These teams conduct routine inspections and respond promptly to sewer blockages as and when required. Minor blockages are cleared manually or with the help of rodding machines, while major blockages are attended using jetting machines.

The department is equipped with the following machinery and equipment for effective maintenance operations:

02 Trolley-Mounted Jetting Machines

01 Cesspool Vehicle

08 Rodding Machines

Other sewer-clearing tools and safety equipment

Jetting machines are primarily used to clear major sewer blockages and remove silt, grease, and solid deposits from main sewer lines. The cesspool vehicle is utilized for suction and disposal of sludge where necessary.

Annual fund for Maintenance & Repair works is allocated by the State Government which is Rs. 22,00,000/- (Rupees Twenty Two Lakhs only) for 2025-26.



Junior Engineer (Sewerage)





Junior Engineer
W.S. & Public Health
Engineering Dept
Gangtok



Assistant Engineer (Sewerage)

Assistant Engineer (S.E.W)
PHE Department
Govt. of Sikkim
Gangtok


ANNEXURE VII

STATE POLLUTION CONTROL BOARD-SIKKIM
FOREST & ENVIRONMENT DEPARTMENT
GOVERNMENT OF SIKKIM
DEORALI, GANGTOK – 737102

RIVER WATER QUALITY DATA FOR THE MONTH OF MARCH-2026

Station	Type	Sampling date	pH	Cond. µmhos /Cm	NO ₃ -N Mg/l	D.O Mg/l	B.O.D Mg/L	T. Coliform MPN/100ml	Faecal Coliform MPN/100ml	TDS Mg/L	TSS Mg/L
1801	River	13-03-2026	7.7	61	2.1	7.9	2.0	32	22	26	22
1802	River	13-03-2026	7.6	76	2.1	7.8	2.1	38	24	27	23
1803	River	16-03-2026	7.8	56	2.0	7.8	2.0	36	21	25	20
1804	River	16-03-2026	7.4	238	2.5	6.4	2.4	150	112	41	26
1805	River	16-03-2026	7.5	136	2.3	7.4	2.3	98	72	30	24
1806	River	16-03-2026	7.6	138	2.2	7.5	2.2	82	66	29	24
1807	River	16-03-2026	7.4	143	2.2	7.6	2.3	90	68	32	23
1808	River	06-03-2026	7.5	136	2.3	7.6	2.2	84	61	32	24
1809	River	06-03-2026	7.6	142	2.2	7.5	2.2	80	60	30	23
2034	River	09-03-2026	7.6	123	2.1	7.8	2.0	44	29	28	22
2035	River	09-03-2026	7.5	130	2.1	7.7	2.1	60	40	28	21
2036	River	09-03-2026	7.6	132	2.2	7.6	2.2	64	45	29	22
2037	River	09-03-2026	7.4	130	2.2	7.5	2.2	70	49	32	23
2038	River	06-03-2026	7.5	132	2.1	7.5	2.3	72	45	34	23
5281	River	23-03-2026	7.6	115	2.1	7.9	2.0	40	28	27	22
5282	River	23-03-2026	7.6	132	2.2	7.7	2.1	56	34	29	22
5283	River	23-03-2026	7.5	120	2.0	7.8	2.0	42	30	26	21
5284	River	23-03-2026	7.6	135	2.1	7.7	2.1	60	38	30	22
5285	River	23-03-2026	7.5	130	2.3	7.6	2.2	62	41	32	23
5286	River	17-03-2026	7.6	130	2.2	7.5	2.2	67	48	34	23
5287	River	17-03-2026	7.6	134	2.3	7.6	2.1	66	51	34	22
5288	River	17-03-2026	7.5	135	2.3	7.5	2.2	70	46	35	23
5289	River	17-03-2026	7.6	132	2.2	7.5	2.3	68	51	38	23
5290	Lake	20-03-2026	7.5	42	2.0	7.8	1.7	19	09	18	12
5291	Lake	20-03-2026	7.7	42	2.0	7.7	1.8	20	10	20	14
5553	River	09-03-2026	7.5	128	2.1	7.6	2.2	68	49	32	22
5554	River	09-03-2026	7.4	130	2.2	7.5	2.3	72	58	34	23
5555	River	09-03-2026	7.6	126	2.3	7.6	2.2	64	50	43	24
5556	River	06-03-2026	7.5	138	2.2	7.5	2.2	76	58	31	23
5557	River	06-03-2026	7.4	140	2.2	7.5	2.3	84	60	32	24



State Air & Water Laboratory
SPCB-Sikkim